

**THE GAUHATI HIGH COURT AT GUWAHATI**  
**(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)**

NO.HC.VII-165/2014/7883/A

From :- Shri Kaushik Kumar Sharma,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri D. Bhattacharjee,  
District & Sessions Judge, Hailakandi.

Dated Guwahati the 20<sup>th</sup> December, 2019.

Sub:- **Station leave.**

Ref:- Your letter No. JHD.-1/2019/8/4703, dtd. 19.12.2019.

Sir,

With reference to the above, I am directed to inform you that you have been granted permission to avail the ensuing winter vacation from 24.12.2019 to 31.12.2019 along with station leave permission, with your official vehicle, at your own cost, w.e.f. the evening of 23.12.2019 till the morning of 02.01.2020, as prayed for.

The Civil Judge & Asstt. Sessions Judge, Hailakandi and in his absence, the next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

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**JT.REGISTRAR (VIGILANCE)**

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**Memo NO.HC.VII-165/2014/7884- /A, dated 20.12.19**

Copy forwarded for information to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2. The Systems Analyst, Gauhati High Court.

20/12/19  
**JT. REGISTRAR (VIGILANCE)**  
Rohas